

Sub Court, Thoothukudi, Dated 12.07.2021
In the Court of : Tmt. N. Mareeswari, M.A.,M.L.,
Subordinate Judge,

10.30 am to 1.00 pm						
S. No	Case No	Case No	Stage	Party Name	Plaintiff/ Appallant side Advocate	Deffendent / Respondent side Advocate
1	OS	58/14	Argument	Pon Easwari and 2 Others Vs Ponnusamy and 14 Others	Tr.I.P.Balasekar	Tr.P.Pillai Vinayagam
2	OS	352/14	Argument	Selvaraj Vs P. Mariammal	Tr.S.Eswarsingh	Tr.M.Stephen Antonyraj
3	AS	142/15	Argument	The President and 2 others Vs The District Collector	Tr.N.Muthuvijayan	Tr.Mohideen Abdul Kathar
4	AS	146/15	Argument	G.Paramasivan and other Vs G.Sornam and other	Tr.I.P.Balasekar	Tr.Sankarappa Reddiyar
5	AS	79/17	Argument	Shanmugavel Vs V.Kasikani	Tr.Santhanakumar	Tr.P.Pillai Vinayagam
6	AS	90/17	Argument	C.Prince Motha Vs Delphon Ammal and 3others	Tr.M.Evercious	Tr.M.Evercious
2.15 pm to 4.30 pm						
7	AS	1/18	Argument	Manimuthu and other Vs S.K.Dharmarajan and other	Tr.P.Mayilrajaperumal	
8	AS	10/18	Argument	C.Prince Motha Vs Anto Fernando and 2others	Tr.N.Selvaraj	Tr.V.Balamurugan Tr.A.Gomathi Manikandan
9	AS	18/18	Argument	Valliammal Vs Muthammal and 11others	Tr.J.Francis Jude Vinoth	Tr.Renganathan
10	AS	22/18	Argument	Rajapushpam throughher power agentM.NallathambiVs Thanes Mary (died) and21 others	Tr.A.V.Arumugaram	Tr.P.Pillai Vinayagam Tr.D.Thompson

S/d.Tmt.N.Mareeswari, M.A. M.L.,
Subordinate Judge,
Thoothukudi.